



2026:AHC:24058-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 278 of 2026

Krpal Singh

.....Petitioner(s)

Versus

State of U.P. and 4 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Puneet Mishra, Naushad Alam
Counsel for Respondent(s)	:	Arun Kumar Pandey, Jagdish Pathak, S.C.

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition has been filed by the petitioner seeking a direction to respondent no. 2 to conduct inquiry with regard to the work conducted by Village Pradhan of Village Bahadur Nagar, Block Thakurdwara, Tehsil Thakurdwara, District Moradabad.
2. A perusal of the representation made indicates that the same is absolutely cursory and does not contain any particulars pertaining to the alleged misappropriation by the Gram Pradhan.
3. Seeking inquiry based on such representations and filing PILs for the said purpose, cannot be countenanced. The petition is, therefore, dismissed.

(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)

February 4, 2026
RK/AKShukla